



THE HIGH COURT OF GUJARAT
CORRIGENDUM NOTIFICATION
No.A.1201/2026 [27]

Read:- High Court Notification No.A.1201/2026 [22] dated 06.08.2026

Transfers and Postings

As per order passed by the Hon'ble Chief Justice of the High Court of Gujarat, following re-arrangement of postings of Judicial Officers in the cadre of District Judges, is made in the High Court Notification No.A.1201/2026 [22] dated 06.08.2026 regarding Family Courts & Family Court Clusters, for effective and better administration of justice:

Amreli District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Mr. Sachin Subhash Chander Sethi [GJ01540]	Principal Judge Family Court, Amreli with independent charge of Bagsara	Principal Judge Family Court, Amreli with charge of cluster Rajula
2	Mrs. Rinku Rajesh Desai [GJ01089]	Judge Family Court, Amreli at Amreli with charge of clusters Savarkundla and Rajula	Judge Family Court, Amreli at Amreli with independent charge of clusters Savarkundla and Bagsara

Arvalli District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Miss Rekha Mohanlal Asodiya [GJ00636]	Judge Family Court, Arvalli at Modasa with charge of clusters Bayad and Bhiloda	Judge Family Court, Arvalli at Modasa Head Quarter with independent charge of clusters Bayad and Bhiloda

Banaskantha District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Dr. Paresh Ambalal Parmar [GJ00752]	Judge Family Court, Palanpur with charge of clusters Deodar and Tharad	Judge Family Court, Banaskantha at Deesa with independent charge of clusters Deodar and Tharad
2	Ms. Kiranprabha Hiralal Dohare [GJ00630]	Judge Family Court, Banaskantha at Deesa with independent charge of cluster Deesa	Judge Family Court, Banaskantha at Deesa

Jamnagar District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Ms. Reena Gyansingh Yadav [GJ00974]	Judge Family Court, Jamnagar with independent charge of clusters Dhrol, Lalpur and Kalavad	Judge Family Court, Jamnagar Head Quarter with independent charge of clusters Dhrol, Lalpur and Kalavad

Kheda District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Miss Beenaben Chandulal Thakkar [GJ00695]	Judge Family Court, Kheda at Nadiad	Judge Family Court, Kheda at Nadiad Head Quarter with independent charge of cluster Thasra

Mahisagar District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Mrs. Shakuntala Nareshkumar Solanki [GJ00623]	Principal Judge Family Court, Mahisagar at Lunawada	Principal Judge Family Court, Mahisagar at Lunawada with charge of cluster Santrampur

Morbi District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Mrs. Falguni Saumil Parikh [GJ00721]	Judge Family Court, Morbi with independent charge of cluster Halvad	Judge Family Court, Morbi at Morbi with independent charge of cluster Halvad

Patan District			
Sr.	Judicial Officer	Present Arrangement	Re-arrangement
1	Mr. Kaushikkumar Jashvantlal Modi [GJ00597]	Principal Judge Family Court, Patan	Principal Judge Family Court, Patan with charge of cluster Radhanpur
2	Ms. Beenaben Hasmukhrai Somani [GJ00679]	Judge Family Court, Patan with independent charge of clusters Radhanpur and Sami	Judge Family Court, Patan Head Quarter with independent charge of cluster Sami



By order of the Hon'ble the Chief Justice of
The High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:14/08/2026

(Sanjay D. Suthar)
Registrar General

No.A.1201/2026 [27]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal District Judge of all the Districts of Gujarat.
5. The President, Industrial Court, Ahmedabad.
6. The Treasury Officer, Junagadh
7. The Judicial Officer concerned.
8. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:14/08/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.